

Damage caused to Porbunder Port

4413 SHRI JADEJA Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether a strong wind damaged the the Porbunder Port recently, and

(b) if so, extent to the damage done ?

THE MINISTER OF PARLIMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) (a) and (b) The Government of Gujarat reported that 300 feet of the blackwater under construction at the port was damage by a storm in the first week of June 1971. The damage consists of wash out of materials' flattening of slopes and displacement of the apods around the end portion

Value of Gold in possession of temples

4414 SHRI S A MURUGANANTHAM Will the Minister of FINANCE be pleased to state

(a) whether Government have any idea as to the quantity and value of gold in possession of temples in India, and

(b) whether there is any proposal to put the gold into some productive purposes for the benefit of the people ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) (a) 4970 Kgs of gold in all forms, valued at about Rs. 419 lakhs at international rate, was declared as on 30 6 1969 under Section 16 of the Gold (Control) Act 1968 by public religious institutions, including temples. This quantity does not include such gold as may be held by any such institution within the exemption limits specified in Section 16 (5) of the Act, for which no declaration is required to be made

(b) No, Sir

Development of Courtallam in Tirunelveli district of Tamil Nadu as a Tourist Centre

4415, SHRI S A MURUGANANTHAM Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether Government have received any memorandum to developed Courtallam in Tirunelveli district of Tamil Nadu as a tourist centre, and

(b) if so, the action taken thereon?

THE MINISTER OF TOURISM AND CIVIL ANIATION (Dr. KARAN SINGH) (a) A request to this effect was received from the State Government in January 1971

(b) Due to the over-all limitation of resources imposing a strict order of priorities, the request of the State Government could not be acceded to

मध्यप्रदेश में हरिजनो के ग्रामो मे पीने के पानी की सुविधायें

4416 श्री हुकमचन्द कछवाय क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि

(क) मध्यप्रदेश में गेरु ग्रामो की सख्या कितनी है जिनमे हरिजन तथा अनुसूचित जनजातियो के लोग बसे हुए है और वहा पीने के पानी की सुविधायें उपलब्ध नहीं है,

(ख) क्या उन ग्रामो के निवासियो को पीने के पानी लाने के लिये दूर-दूर के स्थानो तक जाना पडता है, और

(ग) यदि हा, तो सरकार उक्त ग्रामो मे पीने वा पानी की सप्लाई की बब तब व्यवस्था कर सकेगी ?

शिक्षा और समाज कल्याण मंत्रालय में उप मंत्री (श्री के०ए० रामास्वामी) (क) से (ग) यह जानकारी मध्यप्रदेश सरकार से एक-